

[Shri H. N. Mukerjee]

and if we take it lying down it would be terrible. I do not say that government is going to take it lying down; I do have better expectations of my country. That is why I wish the government to come and tell this Parliament, take the country into its confidence about what measures it is going to take in order to answer this challenge which has been thrown up by the United States in the most insolent and arrogant manner.

SHRI JYOTIRMOY BOSU : Sir, this is a mischievous and designing move adopted by President Nixon of U. S. A. in that he has ordered the nuclear powered aircraft carrier Enterprise to sail to the Strait of Malacca off Singapore to await final instructions to proceed to Bay of Bengal under the pretext of rescuing of U. S. citizens in Dacca. It is not only the nuclear powered aircraft carrier Enterprise but it also includes a task force of several amphibious ships and destroyers which actually left Saigon waters on Friday and which are heading full steam towards its destination. Enterprise is a 99000-tonnes vessel excluding its escorts and is the largest aircraft carrier in the USA and the only nuclear powered one. She carries 100 fighter bombers, reconnaissance aircrafts, fighters and helicopters. It is a part of the US 7th fleet. It is a very serious matter and positive threat to India's security. Therefore, the matter needs to be discussed on the floor of the House.

SHRI S. M. BANERJEE (Kanpur) : Sir, I do not want to add much to what Prof. H. N. Mukerjee has said. I would like to mention here that this is a new move by the American imperialists to help Pakistani forces who are surrendering every day. An announcement was made by the Pakistan Radio, specially by the Lahore Radio, yesterday morning, giving a message to their soldiers, to their officers, in Bangla Desh that the American Government has promised to move their 7th fleet

in support of their fight against the Indian soldiers. So, this is a new move, a very sinister plan, by the American imperialists and this is a war-threatening move against India.

I know our Prime Minister and the Government of India will not be cowed down by this. Even if they dare to touch our land with the 7th fleet, they are going to meet the same fate as they met in North Korea and Viet Nam. I know this is going to be the Waterloo of the American imperialists in India if they want to attack us. We know barking dogs seldom bite. But let us see that the dog does not bark any more. We are prepared to fight for our sacred soil.

MR. SPEAKER : Now, papers to be laid.

10.08 Hrs.

PAPERS LAID ON THE TABLE

AUDIT REPORT OF DELHI FINANCIAL CORPORATION UNDER STATE FINANCIAL CORPORATIONS ACT, 1951 AND A NOTIFICATION

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : I beg to lay on the Table—

- (1) A copy of the Audit Report (Hindi and English versions) on the accounts of the Delhi Financial Corporation for the year ended the 31st March, 1969, under sub-section (7) of section 37 of the State Financial Corporations Act, 1951. [*Placed in Library. See. No. LT-1267/71*].
- (2) A copy of Notification No. F. 5 (14)-W&M/71 (Hindi and English versions) dated the 13th December, 1971 announcing the floatation of three National Defence Loans. [*Placed in Library, See. No. LT-1268/71*].